

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD  
O.A.NO.93/93.

Date of Order: 16-2-93.

Between:

P. Wilson Mathew.

and

.. Applicant.

1. The D.D.(Med.) Dte.General, Central Reserve Police Force, CGO Complex, Lodhi Road, New Delhi.
2. The Addl.Dy.Inspector General of Police, Group Centre, Central Reserve Police Force, Hyderabad-5.
3. The Chief Medical Officer, 2nd Base Hospital, Central Reserve Police Force, Hyderabad.
4. The Inspector General of Police, SS, Central Reserve Police Force, Hyderabad, Road No.12, Banjara Hills, Hyderabad.
5. The Deputy Inspector General of Police, Central Reserve Police Force, Hyderabad.

.. Respondents.

For the Applicant: Mr.J.V.Prasad, Advocate rep. by Mr.Ramachandra Rao  
Advocate

For the Respondents: Mr.Rajeswara Rao.V Advocate for  
Mr.N.V.Ramana, Addl.CGSC.

CORAM:

THE HON'BLE MR.T.CHANDRASEKHAR REDDY: MEMBER(JUDL)

The Tribunal made the following Order:-

As on today there is no cause of action to file this O.A. In view of this position this OA is liable to be rejected and is accordingly rejected. But this order does not preclude the applicant to approach this Tribunal in accordance with law as and when he is aggrieved by the action of the respondents.

8182/93  
Deputy Registrar (J)

To

1. The D.D.(Med.) Dte.General, Central Reserve Police Force, CGO Complex, Lodhi Road, New Delhi.
2. The Addl.Dy.Inspector General of Police, Group Centre, Central Reserve Police Force, Hyderabad-5.
3. The Chief Medical Officer, 2nd Base Hospital, Central Reserve Police Force, Hyderabad.
4. The Inspector General of Police, SS, Central Reserve Police Force, Hyderabad, Road No.12, Banjara Hills, Hyderabad.
5. The Deputy Inspector General of Police, Central Reserve Police Force, Hyderabad.
6. One copy to Mr.J.V.Prasad, Advocate, 3-4-874/1A/5, Barkatpura, Hyd.
7. One copy to Mr. N.V.Ramana, Addl.CGSC.CAT.Hyd.
8. One spare copy.

pvm

TYPED BY *Q.S.*

COMPARED BY *Q.S.*

CHECKED BY *Q.S.*

APPROVED BY *Q.S.*

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. V. NEELADRI RAO : V.C.

AND

THE HON'BLE MR. R. BALASUBRAMANIAN : M(A)

AND

THE HON'BLE MR. CHANDRA SEKHAR REDDY  
: MEMBER (J)

AND

THE HON'BLE MR.

DATED: 16 - 2 - 1993

ORDER/JUDGMENT:

R.P./C.P/M.A. No.

in

C.A. No.

93/93

T.A. No.

(W.P. No.

Admitted and Interim directions  
issued.

Allowed

Disposed of with directions

Dismissed as withdrawn

Dismissed

Dismissed for default

Rejected/Ordered

No order as to costs.

pvm

